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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 63/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Tirupati Foam Ltd.

Section of the Companies Act:

Section 441 r/w 134 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Actuen c. Doesti

Pes

Applicant

Marke

2.

ORDER

Learned PCS Mr. Ashish Doshi present for Petitioners. None present for ROC.

In view of the order passed in IA 339/2017 this petition is disposed of as withdrawn.

Communicate the copy of this order along with copy of order in IA 339/2017 to ROC, Gujarat.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.